

3. A Group of Officers has been set up for regular monitoring and exchange of information on hoarding, cartelization etc.

Universal coverage under TPDS

2320. PROF. M. V. RAJEEV GOWDA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether in light of severe drought across the country, the Ministry has considered the idea of changing the TPDS coverage to universal for a fixed time period; and

(b) if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) No, Sir. Under National Food Security Act (NFSA), 2013, foodgrains are allocated to the States/Union Territories (UTs) for distribution to eligible households @ 5kg per person per month for priority households (PHH) and @ 35kg per family per month for Antyodaya Anna Yojana (AAY) households at highly subsidized prices of ₹1/-, ₹2/- and ₹3/- per kg for coarse grains, wheat and rice respectively. The Act is being implemented in 33 States/UTs and allocation is being made to these States under NFSA. The States which have not implemented NFSA are being allocated foodgrains under erstwhile TPDS. During the year 2015-16, Government of India has allocated a quantity of 289.46 lakh tons of foodgrains under NFSA to the States/UTs which have implemented NFSA and 207.31 lakh tons of foodgrains under erstwhile TPDS to the States/UTs which have not implemented NFSA. Further, the States/UTs which have not implemented NFSA were also allocated an additional quantity of 50 lakh tons of foodgrains for additional APL and BPL allocation. The details of Allocation of Foodgrains to States/UTs during the year 2015-16 is given in the Statement (*See below*).

Government of India also makes allocation of foodgrains at Minimum Support Price (MSP/MSP derived price in case of rice) for natural calamities, at the request of the State Government. During 2015-16, 4.07 lakh tons of foodgrains was allocated to Maharashtra for drought relief as per the request of the State Government. During current year, 5133 tons of foodgrains has been allocated to the State Government of Karnataka in April, 2016 for drought relief as per their request.

Statement

*Details of annual allocations of foodgrains for 2015-16
(As on 31.03.2016)*

(In lakh tons)					
	Categories	Rice	Wheat	Coarse Grains	Total
A	TPDS				
(i)	NON NFSA ALLOCATION				
	AAY	37.26	8.90	0.00	46.16
	BPL	62.24	20.89	0.00	83.13
	TOTAL (AAY+BPL)	99.50	29.79	0.00	129.29
	APL (Normal)	38.46	39.56	0.00	78.02
	TOTAL (AAY+BPL+APL)	137.95	69.36	0.00	207.31
(ii)	NFSA ALLOCATION				
	AAY/Priority Allocation	137.42	144.57	1.55	283.54
	Tide Over Allocation	2.66	3.26	0.00	5.91
	TOTAL	140.07	147.83	1.55	289.46
	TOTAL (NFSA and NON-NFSA)	278.03	217.19	1.55	496.77
B	ADDITIONAL ALLOCATIONS				
(i)	Addl. BPL	16.49	6.89	0.00	23.37
(ii)	Addl. APL	6.04	20.60	0.00	26.64
(iii)	Festival, calamity, addl. TPDS etc.	6.42	5.28	0.00	11.70
	Total Additional Allocations	28.94	32.76	0.00	61.71
C	Other Welfare Schemes	35.56	16.67	0.38	52.62
A+B+C	TOTAL (TPDS + Addl. Alloc + Welfare Schemes)	342.54	266.62	1.93	611.10

Allocation of funds for PDS and NFSA

2321. SHRI P. L. PUNIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of funds allocated and released by Government to States for implementation of PDS during last three years, year-wise for each State;